

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1989/2007

(From the judgement and order dated 28/09/2006 in WP No. 5075/2005
of The HIGH COURT OF BOMBAY AT NAGPUR)

MOHD.ISMAIL

Petitioner(s)

VERSUS

DINKAR VINAYAKRAO DORLIKAR

Respondent(s)

(With prayer for interim relief)
(For Final Disposal)

Date: 24/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. Subhash Chandra Jain,Adv. (N.P.)

For Respondent(s) Mr.Manish Pitale, Adv.
Mr. Chander Shekhar Ashri,Adv.UPON hearing counsel the Court made the following
ORDERHeard Mr. Manish Pitale, learned counsel for the
respondent.

Judgment reserved.

(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master